

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 6/RP/2024**

Subject : Petition for review of the Order dated 8.12.2023 in Petition No. 223/GT/2021.

Petitioner : NHPC Limited

Respondent : WBSEDCL

Date of Hearing : **6.2.2025**

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member  
Shri Harish Dudani, Member

Parties Present : Shri Venkatesh, Advocate, NHPC  
Shri Kartikay Trivedi, Advocate, NHPC  
Shri Bharath Gangadharan, Advocate, NHPC  
Ms. Anushree Bardhan, Advocate, WBSEDCL  
Ms. Surbhi Kapoor, Advocate, WBSEDCL  
Ms. Ritika Singh, Advocate, WBSEDCL

**Record of Proceedings**

The case was heard through a virtual hearing.

2. Heard the learned counsel for the Review Petitioner and the learned counsel for the Respondent at length.
3. At the request of the learned counsels, the Commission permitted both parties to file their short note of arguments (not exceeding three pages) after serving a copy to the other on or before **25.2.2025**.
4. Subject to the above, the Commission reserved its order in the matter.

**By order of the Commission**

*Sd/-*  
**(B Sreekumar)**  
**Joint Chief (Law)**

